	Annexure 3													
			Name o	f Corporate Debtor	r: Marshall Ma	chines Limited;	Date of comme	ncement of	CIRP: 29.08.2025; List	of creditor	s as on: 27.	10.2025		
				List of s	ecured financi	al creditors (oth	er than financia	al ceditors b	elonging to any class o	f creditors)				
(Amount in	₹)													
Sr.	Name of Creditor	Details of Claim received		Details of claim a					Amount	Amount	Amount of claim		Remarks, if any	
No.			Amount claimed	Amount of claim		Amount	Amount	Whether	% voting share in CoC	contigent			of claim under	
		Receipt		admitted	Claim	covered by	covered by	related						
						security	guarantee	party?		claim	dues		verificati	
						interest							on	
1	HDFC Bank	15-Sep-25	24,17,06,888.71	24,17,06,888.71	Secured	Yes	Yes	No	84.39	NA	NA	NA NA	NA	a). Hypothecation by way of
	Limited													first and exclusive charge in
														all present and future
														stocks, goods finished or
														Semi-finished, raw material,
			1		ĺ									Monies, Receivables/ book
														debts by the Borrower in
					ĺ									1 .
														favour of the Bank and plant
														and machinery purchased
														from the amount financed by
														the Bank. in the form and
														manner satisfactory to Bank.
														(b). And Hypothecation over
														Ultra-Light Commercial
														Vehicle Loan for vehicle
														Mahindra Bolero Maxi Truck-
														BS-VI is secured by
2	Scinox Fintech	15-Son-25	12,35,19,907.00	2,04,20,882.54	Unsecured	No	No	_	7.13	NA	NA	12,35,19,907.00	NA	
	Limited	15 5cp 25	12,55,15,507.00	2,04,20,002.54	Onsecured	110	140		7.25	100	1471	12,55,15,507.00	100	Claim admitted as per the
	Limited													ledger and calculation sheet
														provided by the claimant
														(Compounding of interest
														considered at 3.41%)
3														
3	Tata Capital	27-Sep-25	1,35,03,744.72	1,35,03,744.72	Securea	Yes	Yes		4.71					
4	Limited Hero Fincorp	26-Sep-25	1,07,87,707.00	1,07,87,707.00	Secured	Yes	Yes	_	3.77			 		
7	Limited	20-Sep-25	1,07,67,707.00	1,07,87,707.00	secure0	res	res		5.//					
5	Anjali Karol	13-Sep-25	14,89,001.43		Unsecured	No	No		0	NA	NA	14,89,001.43	NA	
_	Mohan	15 50,5-25	14,05,001.45	1						""		14,05,051.45		
6	Gauray Sarup	15-Sep-25	7,79,93,754.00		Unsecured	No	No		0	NA	NA	7,79,93,754.00	NA	
7	Raman Karol	13-Sep-25		-	Unsecured	No	No		0	NA	NA	70,28,682.56		
8	CA Rohit Karol	13-Sep-25	43,36,079.12		Unsecured	No	No		0	NA	NA	43,36,079.12	NA	
9	Prashant Sarup	15-Sep-25	4,11,67,592.00		Unsecured	No	No		0	NA	NA	4,11,67,592.00	NA	
10	Siddhant Sarup	15-Sep-25	1,85,08,223.00	-	Unsecured	No	No		0	NA	NA	1,85,08,223.00	NA	
11	Sanjiv Agarwal	29-Sep-25	12,87,500.00	-	Unsecured	No	No		0					
	HUF													
	Total		54,13,29,079.54	28,64,19,222.97	-	-	-	-	100	-	-	27,40,43,239.11	-	

- 1. The above list of creditors reflects claims received by IRP/Deemed RP and verified as on October 27, 2025.
 2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
 3. The Interim Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.